COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 279 OF 2017 & IA NO. 728 OF 2017

Dated: 15th December, 2017

In the matter of:

Municipal Corporation of Greater Mumbai Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

Due to administrative reasons, the matter could not be taken up.

List the matter on **18.01.2018**.

COURT MASTER